

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 209
CAA-26/ND/2020**

IN THE MATTER OF:

**M/s K.R. Equipements Pvt. Ltd. and
M/s Cleanauto Solutions Pvt. Ltd. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 30.09.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

**:Mr. Praveen Kumar Mittal,
Advocate**

For the RD/OL

**:Ms. Shankari Mishra, Proxy
counsel for Mrs. Tania Sharma,
Advocate**

For the Income Tax Department

**:Ms. Vibhooti Malhotra and Mr.
Shailendera Kishore Singh,
Advocates**

ORDER

Heard the submissions made by the counsel for the petitioners. Ld. Counsel for the petitioners are directed to take steps to file an affidavit regarding the accounting standards to be followed by them in the matter within next week days. Post the matter to 12th October, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)